# RAJASTHAN HIGH COURT, JODHPUR

## NOTICE

Accts/Bldg/54/2026 Date:- 21.11.2026

It is hereby notified that applications are invited from advocates desirous of shifting from their presently allotted chambers to other chambers or of exchanging their allotted chambers with those allotted to other advocates.

Advocates may submit a written application within **10 days from the date of publication of this notice**. The application shall invariably be accompanied by a **No Objection Certificate (NOC)** issued by the advocate(s) to whom the chamber proposed to be allotted is presently assigned, and with whom the exchange of chambers is proposed to be effective, as the case may be.

Applications received after the expiry of the aforesaid stipulated period shall not be entertained or considered.

By Order

21/11/26
OSD (F&I)
Rajasthan High Court

Accts/Bldg./New RHC Adv. Chamber/1100 **Date: 21.11.2026**

Copy is forwarded to following for information and necessary action:-

1. President, Rajasthan High Court Advocates' Association, Jodhpur.
2. President, Rajasthan High Court Lawyers' Association, Jodhpur.
3. Secretary, Rajasthan High Court Advocates' Association, Jodhpur.
4. Secretary, Rajasthan High Court Lawyers' Association, Jodhpur.
5. Notice Board.
6. AOJ (Computer Cell), RHC, Jodhpur to upload this notice on official website.
7. Cashier, Rajasthan High Court, Jodhpur to refund the security deposits.
8. Registrar Classification cum Nodal Officer, Rajasthan High Court, Jodhpur.

21/11/26
OSD (F&I)
Rajasthan High Court